

ITEM NO.801

Court 9 (Video Conferencing)

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5089/2019

SECURITIES AND EXCHANGE BOARD OF INDIA

Appellant(s)

VERSUS

ROHIT SEHGAL & ORS.

Respondent(s)

Date : 07-10-2021 This appeal was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Bhargava V. Desai, AOR

For Respondent(s)

Mr. Abhinav Shrivastava, AOR(mentioned by)

Mr. Puneet Singh Bindra, AOR

Mr. T. R. B. Sivakumar, AOR

Mr. Sameer Shrivastava, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Not to be deleted from the notified date.

(ARJUN BISHT)  
(COURT MASTER (SH))

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS